

(15)

Bench No. I

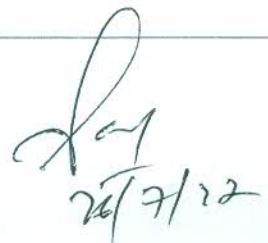
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) NO. 185/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|----------------------------|---------------------|
| Name of the Company | | NAVKETAN MERCHANTS LIMITED | |
| Under Section | | 230-232 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CA SHASHI ANANTH *NETI TODE*


*Vijai
26/7/17*
ORDER

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

Sd.
 (Vijai Pratap Singh)
 Member (J)

